

से भी प्रस्ताव प्राप्त होते हैं और कम्पनियां भी ऋण लेने के लिए अथवा बिक्री की जिम्मेदारी लेने के लिए निगम को लिखती हैं। सभी प्रस्तावों पर निवेश समिति द्वारा विचार किया जाता है।

Handing over of Tibbia College and Hospital, Delhi to Delhi Administration

*598. SHRI BAL RAJ MADHOK : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Tibbia College and Hospital, Delhi, is ill-equipped due to the shortage of funds and proper supervision;

(b) whether it is also a fact that the Delhi Administration is prepared to take it over and run it as a full-fledged Ayurvedic and Unani College and hospital; and

(c) if so, the reasons for not handing over the said College and Hospital to the Delhi Administration.

THE MINISTER OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) This institution is not ill-equipped for its present level of activity.

(b) and (c) . No. Sir. The institution is already administered by a Board nominated by the Lieut. Governor.

Introduction of Short-term Course for Doctors

*599. SHRI BEDABRATA BARUA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government are considering the introduction of short-term course for doctors to meet the shortage of Physicians in the country;

(b) if so, when the course is going to be introduced; and

(c) if not, what alternative scheme is being considered to meet the shortage of doctors in the rural areas?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) No, Sir. The Medical Council of India and other expert committees have not favoured the introduction of short-term courses for the training of doctors.

(b) Does not arise.

(c) Facilities for the training of doctors will be augmented. There are at present 93 Medical Colleges in the country with an annual admission capacity of about 11,500. It is proposed to start ten more Medical Colleges in the Fourth Five Year Plan.

M/s. Imperial Chemical Industries (India) Pvt. Ltd.

*600. SHRI SHANKARRAO MANE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that no steps have been taken to realise Capital Gains Tax of Rs. 4.85 crores from M/s. Imperial Chemicals Industries (India) Pvt. Ltd., in spite of the fact that their assets are less than this liability;

(b) whether it is also a fact that the Chairman of the Company has pressed Government to drop the tax by not appealing against the Tribunal's judgement;

(c) if so, the reasons why Government officials grant interviews on this *Sub Judice* matter;

(d) whether the Company has sought permission to merge with Chemicals and Fibres of India Ltd., and Alkali and Chemicals Corporation, which is being opposed by the Indian shareholders; and

(e) whether such a merger will deprive the Exchequer of its present share of taxes and help the Company to repatriate more money to U. K. and if so, whether Government propose turning down the merger proposal?